PENDENCY REPORT AS ON 02-03-2024			
SI No.	Case Type	Total	
1	ABLAPL- Anticipatory Bail	2062	
2	ADMLS-Admirality Suits.	11	
3	AHO-Appeal Against High Court Order.	9	
4	ARBA-Appeals under Arbitration Conciliation Act	175	
5	ARBP(ICA)-Application Us 34 of the Act involving	3	
	International Commercial Arbitration		
6	ARBP-Petitions under Arbitration and Conciliation Act	80	
7	AS-Admirality Suit.	1	
8	BLAPL-Bail Application.	3052	
9	CEREF-Reference under Central Excise Act.	1	
10	CMAPL-Miscellaneous Applications.	3285	
11	CMPAT-Company Act.	80	
12	CMP-Civil Miscellaneous Petition	2512	
13	COA-Appeals against judgement in Comp.Pet.	19	
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2	
15	CONTAC-Appeals against orders in Civil Contempt	10	
16	CONTAR-Appeals against orders in Crl.Cont.matter	1	
17	CONTC-Cotempt of Court Cases (Civil contempt)	9839	
18	CONTC(CPC)-Contempt Petition in Cuttack Bench	30	
19	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	31	
20	CONTR-Proceeding relating to Criminal Contempt	227	
21	COPET-Orginal Petition (Companies Act.)	124	
22	CRA-Criminal Appeals	995	
23	CRLA-Appeal against Judgement/Sentence.	11556	
24	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1352	
25	CRLMA-Other Miscellaneous Application.	873	
26	CRLMC-Appl.under Sec.482 Cr.P.C.	3990	
27	CRLMP-Criminal Miscellaneous Petition	645	
28	CRLREV-Criminal Revision.	9573	
29	CRLTR-Original Trial.	1	
30	CRMC-Criminal Miscellaneous Case	27	
31	CRP-Revision Petition.	185	
32	CRREV-Criminal Revision	230	
33	CS(OS)-Civil suits.	1	
34	CUSREF-Reference under Customs Act.	1	
35	CVA-Civil Appeals	2	
36	CVREV-Civil Revision.	16	
37	CVRVW-Civil Review.	20	
38	DSREF-Confirmation under Sec.336 Cr.P.C.	6	
39	EC-Execution Case.	1	
40	ELA-Appeals from Judgement in Election Pet.	14	
41	ELPET-Election Petitions.	23	
42	EXFA-Execution First Appeal.	2	
43	EXOS-Execution Application.	4	
44	EXP-Execution Petition.	41	
45	FA-First Appeal	135	
46	FAO-First Appeal from Orders.	3060	
47	FA(OS)-FA from Judgement in original suits.	1	
48	GA-Government Appeals	108	
49	GCRLA-Government Appeals	402	
50	GUAP-Pet. under Guardianship and Wards Act.	21	
51	IP(M)-Main Petition (Insolvency Act)	1	
52	ITA-Appeals Income-tax	257	
53	JCRA-Jail Criminal Appeals	13	
54	JCRLA-Jail Criminal Appeal	984	
55	JCRLRV-Jail Criminal Revision.	10	
56	JCRMC-Jail Criminal Misc.Case.	10	
57	LAA-Appeals (Land Acquisition Act)	818	
58		1	
20	LAREF-References (Land Acquisition Act)	1 1	

61 MAC-Motor Accident Claims. 1 62 MA-Miscellaneous Appeals 46 63 MATA-Matrimonial Cases (Appeals) 1249 64 MFA-FA against Spl. Jurisdiction Cases. 5 65 MyC-Misc. Judicial Cases. 59 66 MSA-SA from judgements in Misc. Cases. 59 66 MSA-SA from judgements in Misc. Cases. 108 67 OCRMC-Original Ori. Miscellaneous Case 96 68 OJC-Original Jurisdiction case (Writ) 412 69 OREF-References. 1 70 OS-Original Suit. 1 71 OTAPI-Other Tax Applications. 61 72 OTC-Other Tax Applications. 61 73 OVTA-Tax Appeal Under OVAT Act 1 74 RFA-FA from Judgement and Decree in Suit 454 75 RPFAM-Revision US 19 of Family Court Act. 846 76 RSA-Second Appeal from Judgement and Decree. 6820 77 RVWPET-Review Petition. 2278 78 RVWPET(RPC)-Review Petition in Cuttack Bench 42 79 RWPET(RP)-Review Petition in Bhubaneswar Bench 27 80 SAO-Second Appeal from Appellate Order. 206 81 SA-Second Appeal Hore Order. 206 81 SA-Second Appeal Second Appeal From Appellate Order. 206 82 SCLP-Pet.for leave to appeal to Supreme Court 1 83 SJC-Special Jurisdiction Case (Tax Matters) 108 84 SM-Suo Motu. 43 85 SPA-Sp. Appeal before DB 1 86 STAPL-Appl. for direction to make a reference. 2 87 STREV-Sales Tax Revision. 463 88 TA-Tax Appeal 11 89 TREV-Tax Revesion 88 91 TRPC()-Transfer Petition under Sec.24 CPC 864 92 WA-Appeals before DB against SB Judgement 2922 93 WPC(OAB)-Original Application in Bhubaneswar Bench 1 94 WPC(OAC)-Original Application in Bhubaneswar Bench 1 95 WPC(OAPC)-Original Application in Bhubaneswar Bench 1 96 WPC(OAPC)-Original Application in Sambalpur Bench 1 97 WPC(OAPC)-Original Application in Sambalpur Bench 1 98 WPC(OAPC)-Original Application in Sambalpur Bench 1 99 WPC(CAPC)-Original Application in Bhubaneswar Bench 6 101 WPC(T)-Temporary Number in Bhubaneswar 4 102 WPC(O-Writ Petition under Art.226 and 227. 57993	60	MACA-Motor Accident Appeals.	5526
62         MA-Miscellaneous Appeals         46           63         MATA-Matrimonial Cases (Appeals)         1249           64         MFA-FA against Spl. Jurisdiction Cases.         5           65         MIG-Misc. Judicial Case.         59           66         MSA-SA from judgements in Misc. Cases.         108           67         OCRMC-Original Crl. Miscellaneous Case         96           68         OJC-Original Jurisdiction case (Writ)         412           69         OREF-References.         1           70         OS-Original Suit.         1           71         OTAPL-Other Tax Applications.         61           72         OTC-Other Tax Case.         1           73         OVTA-Tax Appeal Under OVAT Act         1           74         RFA-FA from Judgement and Decree in Suit         454           75         RPFAM-Revision US 19 of Family Court Act.         846           76         RSA-Second Appeal from Judgement and Decree.         6820           77         RVWPET-Review Petition.         2278           78         RVWPET(RPC)-Review Petition in Cuttack Bench         42           79         RVWPET(RPC)-Review Petition in Bubbaneswar Bench         27           80         SAO-Second Appeal from Applic			
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